

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO. 252/2009

Sub: Implementation of WAMS project in WR and utilization of surplus amount available in unscheduled interchange pool Account Fund.

Date of hearing : 12.11.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Western Regional Load Despatch Centre, Mumbai

Respondents : Western Regional Power Committee, Mumbai  
Power Grid Corporation of India Ltd., LD&C Deptt.,  
New Delhi

Parties present : Dr. Sunita Chohan, WRLDC  
Shri P.Pentayya, WRLDC  
Shri S.G.Tenpe, WRPC  
Shri S.K.Soonee, NLDC  
Shri N.S.Sodha, PGCIL

Through this petition, the petitioner, Western Regional Load Despatch Centre, Mumbai has sought approval for allocation of funds to the tune of Rs. 10.7669 crore ( Rs. 8.7638 crore on Power Grid portion of the project cost + interest of Rs. 2.00316 crore) for payment of loan to CSIL and additional estimated expenditure of Rs. 2.21 crore to make the PMU data available at SLDC/RPC for WAMS project of Western Region under regulation 11(1) (b) of the Central Electricity Regulatory Commission Unscheduled interchange charges and related matters) Regulations, 2009 (UI charges regulation) as the project is for enhancing grid security and safety.

2. Heard representatives for the parties present.

3. The representative of WRLDC said that the members of RPC have agreed to the proposal. Shri Soonee was submitted that he would file further information to substantiate that the provision of the proposed facility is covered under the provisions of the UI charges regulation.

4. The Commission decided to keep the petition pending.

Sd/-  
(T. Rout)  
Joint Chief (Law)